	Nai	ne of the corporate debtor: U	Annexure – 8 I; Date of commencement of CIRP: 26.09.2019.; Toperational creditors (Other than Workmen and Employees and Government Dues)						List of creditors as on: 23.12.2019						
Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of	Amount of any mutual	Amount of	Amount of	Remarks, if
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	contingent claim	dues, that may be set-off	admitted	claim under verification	anv
1	Action Construction Equipment Limited	L74899HR1995PLC053860	20.11.2019	7,60,424	7,46,914	Operational creditor dues	-	-	No	100%	-	-	13,510	-	Claim beyond CIRP admission date not admitted